## Reduction of ST seats in Jharkhand Legislative Assembly

- †\*214. SHRI AJAY MAROO: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) whether Government are aware of any proposal of the Delimitation Commission to reduce the number of seats reserved for Scheduled Tribes in Jharkhand Legislative Assembly;
  - (b) if so, the information available with Government in this regard; and
  - (c) Government's policy in this regard?

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) Yes, Sir.

- (b) As per the final Order No.53 dated the 17th August, 2007 of the Delimitation Commission in respect of the State of Jharkhand, the total number of seats reserved for the Scheduled Tribes in the State's Legislative Assembly has been reduced from the existing 28 to 22.
- (c) The Government received numerous representations, including representations from and in respect of the State of Jharkhand, questioning the provisions of the Delimitation Act, 2002, the procedure adopted by the Commission, the guidelines issued by it in pursuance thereof and the recommendations made by it. These representations have been forwarded to the Delimitation Commission for appropriate action.

## **Committee to review NCTE**

## \*215. SHRI HARISH RAWAT: SHRI SANTOSH BAGRODIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have set up a committee to review the performance of the National Council for Teachers' Education (NCTE);
- (b) if so, the details of the major findings and recommendations of that committee; and
  - (c) the action taken on the findings and recommendations thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) Yes, Sir. A Review Committee under the Chairmanship of Shri Sudeep Banerjee, the then Advisor, Ministry of Human Resource Development, was appointed to conduct an in-depth study of the National Council for Teacher Education (NCTE), New Delhi and its Regional Offices. The Government is taking further action on the recommendations of the Committee.

<sup>†</sup>Original notice of the question was received in Hindi.